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(c) whether Government are aware that air pollution by auto exhaust is seriously threatening the health of the urban population; and if so, what steps have been taken by Government to check it?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING स्वास्थ्य ग्रीर परिवार नियोजन

(PROF. D. P. मंत्रातय म राज्य मंत्री. CHATTOPADHYAYA): (a) and (b) The Engineering Insti-Central Public Health carried out a short-term tute, Nagpur, survey in 1968 69 in four cities i.e. Bombay, Delhi, Calcutta and Nagpur, with a view to assess the air quality and to determine the level of pollution in these cities. In the report published by the Institute, the city of Calcutta has been referred as "the city of Calcutta has been referred as "the most polluted city" of the four cities studied in the short term survey

(c) Government is fully aware of the problem of air pollution in the country and proposes to bring forth legislation on the subject.

As regards the specific problem of Calcutta, the Calcutta Metropolitan Development Authority has already approached the Central Public Health Engineering Re search Institute to put up a proposal for conducting air pollution survey taking into account all the aspects of pollution for the metropolitan city.

105. [Transferred to the 30th July, 1971] SHASTRI SIRIMAVO AGRIIMINI ON RIPATRIA TION OF INDIANS FROM CEYLON

106. SHRI GOLAP BARBORA: SHRI CHITTA BASU: KUMARI SHANTA VASHIST:

EXTERNAL the Minister AFFAIRS/ िदश मंत्री be pleased to state the progress in the implementation of Shastri-Sirimavo Agreement of 1964 on in the implementation the grant of (ttizenship to persons of Indian origin and repatriation of these Indians who wanted to return to India?

THE DEPUTY MINISTER IN THE

MINISTRY OF EXTERNAL AFFAIRS/ उपमंत्री मंत्रालय मं **बिरे** श (SHRI SURENDRA PAL SINGH) Indo Ceylon Agreement of 1961 prescribed a period of 15 years for its implementation Under this Agreement India has granted citizenship to 98,201 stateless persons of Indian origin and repatriated to India 27,421 upto the end of May, 1971 During this period Ceylon has granted citizenship to 15 481 persons. The necessity to make various prior arrangements had somewhat delayed the actual repatriation under the terms of Indo Cevlon Agreement. Both Governments are taking necessary steps to carry out their obligations.

CLEARANCE OF THE PACKAGES OF ANTI-CHOLERA VACCINE

107. DR. B. N. ANTANI: SHRI SUNDAR MANI PATEL: SHRI K. C. PANDA:

Will the Minister of HEALTH AND FAMILY PLANNING/स्व स्थ्य श्रीर परिवार नियाजन मंत्री be pleased to state:

- (a) whether Government's attention has b in drawn to a report which appeared in the Fimes of India' dated the 13th June, 1971 to the effect that Air India took two days to clear 72 huge packages of anti-cholcia vaccine received from France and the UAR for Bangla Desh refugees;
- (b) whether Government have received any report in this regard;
- (c) whether the vaccine due to exposure to sun has been rendered useless; and
- (d) if so, what action has been taken by Government against persons responsible for this negligence?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PI ANNING / स्वास्थ्य ग्रौर परिवार नियं जन मं ग्रह्म में राज्य मंत्र (PROF D. P. CHAT-

IOP \DHYAYA): (a) to (c) 72 packages of anti cholcia vaccine were received at Palam Air port, New Delhi on the morning of the 11th June, 1971 by Air India from Bombay. A few packages of the vaccine were damaged and required repacking under the super-vision of Customs and security staff. Ac-cordingly, the damaged packages were re-packed and the entire consignment was despatched to Calcutta on the 14th June, 1971 In the meantime, the consignments were kept in a cool place. The vaccine was not rendered useless.

- (d) Does not arise
- 108 [Transferred to the 29th July, 1971]

CAPACITY UTILISATION OF UNITS PRODUCING DIFFNOF EQUIPMENT

100 SHRI A G KULKARNI: SHRI N P. CHOUDHARI SHRIMATI VIMAL PUNIAB DESHMUKH SHRIB S SAVNEKAR. SHRIS B BOBEDY:

Will the Minister of DEFENCE/रक्षा मंत्री be pleased to state: